

Notification No. ADMN/ RECT/P/ 5473/2019

Office of the
District & Sessions Judge,
Mysuru, dated 13.03.2019.

NOTIFICATION

List of candidate selected for the post of Peon from the Additional List of Candidate, pursuant to this office Notification No. ADMN/RECT/P/80/2019, dated 01.01.2019, on the basis of the marks secured in viva-voce held from 10.12.2018 to 15.12.2018 and on 18.12.2018 and 19.12.2018 in accordance with Karnataka Sub-ordinate (Ministerial and other posts) (Recruitment) (Amendment) Rules, 2007 (Amended vide Notification No. LAW 01 LAC 2005, Bangalore, dated 13th February 2009) is as follows:

Sl. No	Name & Address of the candidate Smt.	Reg. No.	Date of Birth	Reser- vation claimed	Category under which selected	Marks secure d in Viva- voce
01	Nagamma Shankrappa Shivasharana D/o Shankrappa W/o Vikas Shivasharana, R/at Allapur Oni, Sindagi Road, Vijayapura Taluk & District- 586104.	30	01/06/1982	SC/W/R/ KMS	SC/W	7.00

Sd/-

Prl. District & Sessions Judge,
Mysuru.